

ITEM NO.42

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.20796/2025

[Arising out of impugned final judgment and order dated 30-01-2025  
in APO No. 106/2018 passed by the High Court at Calcutta]

DALMIA CEMENT (NORTH EAST) LIMITED

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

Date : 23-04-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :Mr. Aakash Bajaj, Adv.  
Mr. Rohit Dhiman, Adv.  
M/S. Khaitan & Co., AOR

For Respondent(s) :Mr. Kunal Mimani, AOR  
Mr. Prashant Alai, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Tag with SLP(C)No.7295/2025.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)